


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.184/BB/2017	-	For filing Affidavit	252(3)	Wincent Technologies India Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
32.	DIVYA PRASAD 9880708545	Petitioner Company Wincent Technologies India Pvt Ltd	

ORDER

PCS for ^{petitioner} Company is present. She has filed Affidavit along with annexure. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice, PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service of notice. She is further directed to file one more set of copy of Affidavit and Annexure thereto in the registry. List it on 18/01/2018.


Member (T)


Member (J)